THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 07
Dated Guwahati, the 11th January, 2019

Hon'ble the Chief Justice has been pleased to extend the tenure of the Committee to complete the process of selection of Chairperson and Members of Foreigners Tribunals in Assam, constituted vide Notification No. 52 dated 30.10.2018, comprising of Hon'ble Mr. Justice Ujjal Bhuyan, Hon'ble Mr. Justice M.R. Pathak and Hon'ble Mrs. Justice Rumi Kumari Phukan, till 31st January, 2019.

The newly constituted Committee to complete the process of selection of Chairperson and Members of Foreigners Tribunals in Assam, vide Notification No. 05 dated 07.01.2018, comprising of Hon'ble Mr. Justice Arup Kumar Goswami, Hon'ble Mr. Justice M.R. Pathak and Hon'ble Mr. Justice Nelson Sailo, shall take charge from 1st February, 2019.

> By Order, Sd/- R. Phukan.

REGISTRAR GENERAL
lemo No. HC. III - 23/ 2013/ 122 /G, Dated 11 th January, 2019.
opy to:-
1) The Registrar (Vigilance/Judicial/Admn./Estt), Gauhati High Court, Guwahati.
2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl /
Itanagar Bench, Naharlagun.
3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High
Court, Guwahati.
4) The Joint Registrar (
5) The Deputy Registrar (), Gauhati High Court, Guwahati.
6) The Librarian-cum- Research Officer, Gauhati High Court, Guwahati.
7) The Asstt. Registrar (), Gauhati High Court, Guwahati.
8) The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this
Notification in the website of Gauhati High Court, Guwahati.
9) The Private Secretary to Hon'ble Mr. /Mrs. Justice,
Gauhati High Court, Guwahati.
10) The A.O. (J), (), Gauhati High Court, Guwahati.
11) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
12) The Court Manager, Gauhati High Court, Guwahati.
13) The Notice Board, Gauhati High Court, Guwahati